

DIVISION BENCH
COURT - II

O-240

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1624(KB)2019
IA(COMPANIES.ACT)/130(KB)2022, COMP.APPL/1622(KB)2019,
COMP.APPL/118(KB)2020, IA(COMPANIES.ACT)/61(KB)2022,
COMP.APPL/179(KB)2020, IA(COMPANIES.ACT)/53(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	LAXMI TANTIA VS GREENZEN BIO PRIVATE LIMITED AND ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the petitioner
Ms. Urmila Chakraborty, Adv.]
Mr. Ayan Chakraborty, Adv.]
Ms. S. Mukherjee, Adv.]

Mr. D. N. Sharma, Adv.] For R-1 to R-3
Mr. Aasish Chowdhury, Adv.]
Mr. Sourojit Dasgupta, Adv.]
Ms. Meera Agarwal, Adv.]

Mr. Riteek Baheti, PCS] For the Petitioner
Mr. Rahul Agarwal, PCS] in IA(COMPANIES.ACT)/61(KB)2022

O R D E R

1. Ld. Authorized Representative/Counsel for the parties present.
2. **COMP.APPL/118(KB)2020** – Pleadings are complete.
3. **IA(COMPANIES.ACT)/130(KB)2022** – Heard Ld. Counsel Ms. Manju Bhuteria on behalf of the petitioner.
4. List these matters for continuation of arguments on **11.12.2023 at 03:00 P.M.**

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.